

**Central Administrative Tribunal
Principal Bench**

**OA No.3594/2014
with
CP No.285/2015
in
OA No.891/2015**

New Delhi, this the 3rd day of August, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

1. OA No.3594/2014.

Mohd. Fareed
S/o Shri Mohd. Kamil
Aged 49 years,
Working as Senior Public Prosecutor in CBI
R/o N-71B, Ground Floor,
Defence Enclave,
Batla House, Jamia Nagar,
New Delhi-25. Applicant.

(By Advocate : Shri S. M. Arif for Shri Ajesh Luthra)

Versus

1. Union of India through its
Secretary
Ministry of Law and Justice
Department of Legal Affairs,
Shastry Bhawan,
New Delhi.
2. Central Bureau of Investigation through its
Director
Plot No.5B, 11th Floor,
CGO Complex, Lodhi Road,
New Delhi 110 003.
3. The Director of Prosecution
CBI, New Delhi
10th Floor, Plot No.5B,
CGO Complex,
Lodhi Road,
New Delhi. ... Respondents.

(By Advocate : Shri Piyush Gaur)

2. OA No.891/2015.

Mohd. Fareed
 S/o Shri Mohd. Kamil
 Aged 49 years,
 Working as Senior Public Prosecutor in CBI
 R/o N-71B, Ground Floor,
 Defence Enclave,
 Batla House, Jamia Nagar,
 New Delhi-25. Applicant.

(By Advocate : Shri S. M. Arif for Shri Ajesh Luthra)

Versus

1. Union of India through its
 Secretary
 Ministry of Law and Justice
 Department of Legal Affairs,
 Shastri Bhawan,
 New Delhi.
2. Central Bureau of Investigation through its
 Director
 Plot No.5B, 11th Floor,
 CGO Complex, Lodhi Road,
 New Delhi 110 003.
3. The Director of Prosecution
 CBI, New Delhi
 10th Floor, Plot No.5B,
 CGO Complex,
 Lodhi Road,
 New Delhi.
4. Union Public Service Commission
 Through its Secretary
 Dholpur House,
 Shahjahan Road,
 New Delhi. ... Respondents.

(By Advocate : Shri Piyush Gaur)

3. CP No.285/2015 in OA No.891/2015.

Mohd. Fareed
 S/o Shri Mohd. Kamil
 R/o N-71B, Ground Floor,

Defence Enclave,
Batla House, Jamia Nagar,
New Delhi-25.

.... Applicant.

(By Advocate : Shri S. M. Arif for Shri Ajesh Luthra)

Versus

1. Shri P. K. Malhotra
Secretary
Union of India through
Ministry of Law and Justice
Department of Legal Affairs,
Shastri Bhawan,
New Delhi.
2. Shri Ashim Khurana
Secretary
Union Public Service Commission
Dholpur House,
Shahjahan Road,
New Delhi. Respondents.

(By Advocates : Shri Gyanendra Singh and Shri Ravinder Aggarwal)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

Shri S. M. Arif appearing as proxy counsel for Shri Ajesh Luthra, learned counsel for the applicant submits that he has instructions to withdraw OA No.3594/2014, CP No.285/2015 and OA No.891/2015. Dismissed as withdrawn.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/

